

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH**

CP/CA No. 418(ND)/2017

IN THE MATTER OF:

Kamal Kumar Newar

.... APPLICANT / PETITIONER

SECTION:

Under Section 241-242 & 244

Order delivered on 23.01.2018

Coram:

**CHIEF JUSTICE (RETD.) M. M. KUMAR
HON'BLE PRESIDENT**

**S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the PETITIONER

:- Mr. Ashish Choudhary, Advocate

For the RESPONDENT

:- Mr. Neelesh Sinha, Advocate
Ms. Jyoti Choudhary, Advocate

ORDER

Ld. Counsel for the petitioner stated that the affidavit of service shall be filed, showing that the copy of the paper book has been served on the respondent. Needful shall be done within a week.

List on 27th February 2018.

Sd/-
(M. M. KUMAR)
PRESIDENT

Sd/-
(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

**Deepak Kumar
23.01.2018**